

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

CA/156/252/HDB/2017
Indica Homes Private Limited
Indica Homes Private Limited
Registrar of Companies, Hyderabad
252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NENKATA SWAMY REDDY	ND	WYS L. BUSINESS REMAIL. COM	MARKY
		9849026754	, 4 °

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
			YDAY
उन्हेश सन्द्र जिल्हार्ग RAMESH CHANDRA MISHRA	5		
- A richard Desistrar of Companies			V37
हैदरावाद और प्रदेश और तेलंगाणा			

Muderahad For Antica Prodesh And Telangana

Heard Mr. Venkataswamy Reddy, Managing Director for the petitioner.

Company Application is disposed by separate order.

Member (Judicial)